

SHRI BIR SINGH MAHATO (Purulia) : A clash took place on the 5th May 1995 between GRP and the passengers of 85 Tata-Burkakhana passenger at Suisa Railway Station on the South-Eastern Railway in the district of Purulia of West Bengal.

The GRP opened fire and many passengers were injured. One of them died in the hospital. The condition of the others also is serious. I urge upon the Railway Minister to inquire into the incident and take necessary steps for arranging compensation for the victims. Thank you.

MR. DEPUTY-SPEAKER : Shri Guman Mal Lodha.

Shri Mohan Rawle, your subject has already come.

SHRI MOHAN RAWALE (Bombay-South Central) : No, no, Sir. It is a very serious subject.

SHRI SURYA NARAYAN YADAV (Saharasa) : Sir, I am on a point of order.

MR. DEPUTY-SPEAKER : In Zero Hour there is no point of order.

[Translation]

SHRI SURYA NARAYAN YADAV : Sir, I was never given time to speak during zero hour in this Session. Therefore, I register my protest and stage walk-out for the rest of the day.

13.54 hrs.

(Shri Surya Narayan Yadav then left the House)

(Interruptions)

SHRI MOHAN RAWALE : Sir, I want to raise a very vital issue in this House. So, I must be given time to speak. Tomorrow is Id and some major incident can take place. It is a matter of the sentiments of a community ... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : The point is, the names of those hon. Members who had given notices before ten o'clock, are here. Only those Members are being called.

(Interruptions)

MR. DEPUTY-SPEAKER : Please resume your seat. Shri Lodha may speak now.

[Translation]

SHRI GUMAN MAL LODHA (Pali) : Sir, a struggle for accordng Rajasthani language Constitutional Status has been going on for several years. Late Shri Jayanarayan Vyas ji had struggled for getting Rajasthani language included in the Eighth Schedule of the Constitution and he was assured of appropriate action at appropriate time. Today, it is spoken by about four crore people and it has its own literature. This language has given us great puts like Chandravardai. I would request you not to play with the feelings of four crore

and the Rajasthani language be given constitutional status failing which the struggle can turn into serious agitation.

[English]

MR. DEPUTY-SPEAKER : Shri Rawale, you were here yesterday and day before also. This matter was dealt at length.

[Translation]

SHRI MOHAN RAWALE : Sir, I here received a telephonic call from Calcutta that cows are being slaughtered there. Sir, Article 48 of the Constitution provides for prevention of cow-slaughter. (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Shri Rawale, you were here yesterday and day before also. This matter was dealt at length.

(Interruptions)

[Translation]

SHRI MOHAN RAWALE : Today I have received a call that the Muslim League in West Bengal has said that they ... (Interruptions)\*

[English]

MR. DEPUTY-SPEAKER : It is not going on record.

SHRIMATI MALINI BHATTACHARYA : These are deliberately provocative statements. They bound to produce communal disharmony. ... (Interruptions).

MR. DEPUTY-SPEAKER : Now, Papers to be laid on the Table.

13.56 hrs.

## PAPERS LAID ON THE TABLE

### Statement explaining reasons for not laying intime the Annual Report and Audited Accounts of the Electronics Trade and Technology Development Corporation Limited for 1993-94.

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : Sir, on behalf on Shri Eduardo Faleiro I beg to lay on the Table a copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Electronics Trade and Technology Development Corporation Limited for the year 1993-94 within the stipulaed period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT 7557/95]

\* Not recorded.

**Report of Comptroller and Auditor General of India  
— Union Government, (No. 1 of 1995-  
(Commercial) for the year ending 31st March 1994  
— Review of Accounts etc.**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : Sir, I beg to lay on the Table :

(1) A copy of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution :

(i) Report of the Comptroller and Auditor General of India-Union Government (No. 1 of 1995-(Commercial) for the year ended the 31st March, 1994-Review of Accounts.

[Placed in Library. See No. LT 7558/95]

(ii) Report of the Comptroller and Auditor General of India-Union Government (No. 2 of 1995-(Commercial) for the year ended the 31st March, 1994-Comments on Accounts.

[Placed in Library. See No. LT 7559/95]

(iii) Report of the Comptroller and Auditor General of India-Union Government (No. 3 of 1995)-(Commercial) for the year ended the 31st March, 1994-Audit Observations.

[Placed in Library. See No. LT 7560/95]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 1993-94, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 1993-94.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-7561/95]

**Review on the working of and Annual Report of  
Delhi State Industrial Development Corporation  
Limited. New Delhi for 1993-94 and Statement  
showing reasons for delay in laying the papers.**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : Sir, on behalf of Shri M. Arunachalam I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Statement regarding Review by the Government of the working of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1993-94.

(ii) Annual Report of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7562/95]

**Desiccated Coconut Grading and Marking  
Rules, 1995**

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : Sir, I beg to lay on the Table :

a copy of the Desiccated Coconut Grading and Marking Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 632 in Gazette of India dated the 17th December, 1994, under sub-section (3) of section 3 of the Agricultural produce (Grading and Marking) Act, 1937.

[Placed in Library. See No. LT 7563/95]

**Review on the working of and Annual Report of  
Indian Medicines Pharmaceutical Corporation Ltd.  
Mohan for 1993-94 and Statement showing  
reasons for delay in laying these papers etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : Sir, I beg to lay on the Table :

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government of the working of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1993-94.

(ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 7564/95]

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 1993-94, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the central Council of Homoeopathy, New Delhi, for the year 1993-94.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.  
[Placed in Library. See No. LT 7565/95]
- (5) Statement\* (Hindi and English versions) showing reasons for delay in laying the Education (Amendment) Regulation, 1994.  
[Placed in Library. See No. LT 7566/95]

13.56½ hrs.

### MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha.

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 1995 which was passed by the Lok Sabha at its sitting held on the 4th May, 1995 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 1995 which was passed by the Lok Sabha at its sitting held on the 4th May, 1995 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

15.57 hrs.

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### Fortieth Report

[English]

SHRI SANT RAM SINGLA (Patiala) : Sir, I beg to present the Fortieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

13.58 hrs.

### STANDING COMMITTEE ON COMMUNICATIONS

#### Eighteenth and Nineteenth Reports and Minutes

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh) : Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Communications and the Minutes of the Sitzings of the Committee relating thereto :

(1) Eighteenth Report on Action Taken by the Government on recommendations contained in the Sixth Report of the Standing Committee on Communications on Demands for Grants (1994-95) of the Ministry of Communications - (i) Postal Services and (ii) Telecommunications Services.

(2) Nineteenth Report on Action Taken by the Government on recommendations contained in the Seventh Report of the Standing Committee on Communications on Demands for Grants (1994-95) of the Ministry of Information and Broadcasting.

13.59 hrs.

### STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY ENVIRONMENT AND FORESTS

#### Twenty-third Report

[English]

PROF. R.R. PRAMANIK (Mathurapur) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Twenty-third Report of the Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (1995-96) of the Department of Space.

13.59½ hrs.

### STANDING COMMITTEE ON TRANSPORT AND TOURISM

#### Sixteenth Report

[English]

SHRI SIVAJI PATNAIK (Bhubaneswar) : Sir, I beg to lay the Sixteenth Report (Hindi and English versions) of the Department Related Parliamentary Standing Committee on Transport and Tourism, on Demands for Grants, 1995-96 of the Ministry of Surface Transport.

\* The Education (Amendment) Regulations, 1994 were laid on the Table of House on the 26th April, 1995.